

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015
APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015
APPEAL NO. 60 OF 2017**

Dated: 11th December, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 128 OF 2015 & IA NO. 203 OF 2015

Samalkot Power Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal for R-2

Ms. Himangini Mehta for R-3

APPEAL NO. 171 OF 2015 & IA NO. 281 OF 2015

M/s. Spectrum Power Generation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Ankita Bafna
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Ranjitha Ramachandran
Mr. Pulkit Agrwal for R-2

Ms. Himangini Mehta for R-4

APPEAL NO. 60 OF 2017

Power Grid Corporation of India Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Ms. Meghana Aggarwal for R-2

Ms. Ankita Bafna
Ms. Soumya Singh for R-4

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **28-2-2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js